

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:2754  
ANSWERED ON:11.03.2011  
EXPORT OF IRON ORE  
Siricilla Shri Rajaiah

**Will the Minister of MINES be pleased to state:**

- (a) whether the Government has asked the Ministry of Shipping to formulate a mechanism to prevent iron ore from being exported;
- (b) if so, the details thereof;
- (c) the implementation status thereof;
- (d) whether the Government desires the States to include local port officials in State level coordination committees for mining; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF MINES(SHRI DINSHA PATEL)

(a) to (e): No, Madam. A Central Coordination-cum-Empowered Committee (CEC) has been set by Government, with representation from State Governments and Central Ministries concerned, to consider all mining related issues, including specifically, matters relating to coordination of activities to combat illegal mining. Representatives from the Ministry of Shipping were invited to the CEC meetings to check/restrict the export of illegally mined minerals and also to ensure that royalty has been collected for the minerals sought to be exported. The State Governments have been advised to set up State Coordination-cum-Empowered Committee (SCEC) to coordinate efforts to control illegal mining by including representatives of various authorities including Port authorities. Necessary instructions are given by the Ministry of Shipping to respective State Governments to include chairman of all major ports in the country in the State Level Empowered Committee.